

Indian employees in Qatar, Persian Gulf regarding refusal of the political agent of Doha to issue "No Objection Certificates" on the ground that those employees are Hindus;

(b) whether any information had been received from the Indian Consul at Muscat; and

(c) the action taken by Government on the representation?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) Representations have been received from Hindu employees in Qatar that 'No Objection Certificates' had been refused in respect of their families on religious grounds.

(b) Yes.

(c) The Indian Consul, Muscat, has referred the matter to the Ruler of Qatar and his decision is awaited. The Consul is also visiting Qatar shortly to obtain first hand information for the Government of India. He will also discuss the matter with the authorities in Qatar. On receipt of his report, appropriate action will be taken through the proper channels.

#### Export of Graphite

\*1095. **Shri Balarama Krishnaiah:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal with Government to prevent the export of graphite to foreign countries in view of its importance in usage of Atomic Reactors; and

(b) if so, the action taken by Government in this regard?

**The Minister of Commerce (Shri Kanungo):** (a) Export of graphite is banned.

(b) Does not arise.

#### Export Promotion Council for Cashew and Pepper

\*1096. **Shri Kumaran:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the delegation sponsored by the Cashew and Pepper Council has submitted any report to Government about its study tour in European countries; and

(b) if so, what are the main suggestions or recommendations of that report?

**The Minister of Commerce (Shri Kanungo):** (a) Yes, Sir.

(b) A statement showing the main suggestions or recommendations of the Delegation is laid on the Table of the Lok Sabha. [See Appendix IV annexure No. 23].

#### Gramodyog Centre in Orissa

\*1097. **Shri Sanganna:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether a proposal to establish a Gramodyog Centre in the State of Orissa by the Khadi and Village Industries Commission is under the consideration of Government; and

(b) if so, with what results?

**The Minister of Commerce (Shri Kanungo):** (a) No, Sir.

(b) Does not arise.

#### Central Sericultural Research Station, Berhampore (W. Bengal)

\*1100. { **Shri H. N. Mukerjee:**  
**Shri M. Elias:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the committee appointed to review the work of the Central Sericultural Research Station, Berhampore, West Bengal has held any meetings;

(b) if so, how many and on what dates; and

(c) what decisions, if any, have been taken regarding future development of the station?

**The Minister of Commerce (Shri Kanungo):** (a) Yes, Sir.

(b) Three, on 17th July, 1957, 4th November 1957 and 26th November 1957.

(c) Does not arise as the Committee has not yet submitted its report.

#### Penicillin

\*1101. **Shri T. B. Vittal Rao:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total production of marketable penicillin (as distinct from that under various stages of production) during the year 1956-57;

(b) whether the production figure is in keeping with the target aimed at;

(c) the profit or loss incurred as a result of this production;

(d) whether there is a separate account of bottling plant of penicillin; and

(e) if so, the profit and loss account of the plant during the same year?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):**

(a) 9.89 million mega units.

(b) Yes. The production has in fact exceeded the target.

(c) A small profit of about Rs. 58,000 after providing for depreciation and interest on loan.

(d) No, Sir.

(e) Does not arise.

#### Cycle Tyres and Tubes

\*1113. **Shri Balarama Krishnaiah:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Cycle Rickshaw Association of Andhra Pradesh has requested Government to allot a specific quota of tyres and tubes from the manufacturing companies of Calcutta, so that they get these goods at scheduled rates;

(b) whether Government are aware of the fact that dealers are selling the tyres and tubes at prices three

times higher than the scheduled rate; and

(c) if so, the steps Government have taken to prevent this malpractice by the local dealers to help the owners of 74,000 cycle-rickshaws of Andhra Pradesh?

**The Minister of Industry (Shri Manubhai Shah):** (a) Yes, Sir.

(b) In some cases, the retail prices have been higher than those fixed by the manufacturing companies owing to temporary shortage of Rickshaw tyres. No such complaint in respect of tubes has been received.

(c) The manufacturing companies have been asked to exercise strict control over their dealers and ensure that their products are sold throughout the country at the prices fixed by them. These companies are also taking steps to step up the production of cycle and Rickshaw tyres. Imports of cycle and Rickshaw tyres are being allowed on a quota basis.

#### C.P.W.D. Division in Orissa

\*1114. **Shri Sanganna:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government are aware that there is no C.P.W.D. Division with its headquarters in the State of Orissa;

(b) whether there is a proposal to create any such division; and

(c) if so, when?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) Yes, Sir.

(b) No, Sir, for the present there is no such proposal.

(c) Does not arise.

#### Plantation Enquiry Commission's Report

\*1115. **Sardar Iqbal Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have since taken a decision with regard to the